

### सहारनपुर रेलवे स्टेशन का सुधार

\*200. श्री मुल्कीराज सेनी: क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) सहारनपुर रेलवे स्टेशन का सुधार करने के लिये कितनी धनराशि दी गई है; और

(ख) इस राशि को किस मद पर खर्च करने का विचार है ?

रेल मंत्रालय में उप-मंत्री (श्री बृटा सिंह):

(क) और (ख) महोदय, विशेष रूप से नवीनीकरण आदि के लिए धन की कोई व्यवस्था नहीं की गयी है किन्तु, चालू वर्ष में सामान्य अनुरक्षण आदि के काम पर 80,000 रु० खर्च किये गये हैं।

### Increase in the Capacity of Gauhati Refinery

\*202 SHRI BHOGENDRA JHA: Will the Minister of PETROLEUM be pleased to state;

(a) whether the processing capacity of Gauhati refinery has increased recently,

(b) if so, the facts thereof, and

(c) how far would this increase help in meeting the demand of oil in the country?

THE MINISTER OF PETROLEUM (SHRI K D MALAVIYA): (a) to (c). The Gauhati Refinery which is designed to process 0.75 million tonnes of crude per annum has been operating slightly above the designed capacity. During the current year (1975-76) the Refinery is expected to process 0.821 million tonnes of crude. This will increase the product availability in the Eastern Region to this extent.

### Fertilizer Projects running in Foreign Collaboration

\*204. SHRI TUNA ORAON;  
SHRI S. N. SINGH DEO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many fertilizer projects are there which are running with foreign collaboration in private and public sectors;

(b) quantum of money invested by each of these foreign collaborators in each of these fertilizer projects; and

(c) what is their installed and utilized capacity?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). A statement giving the required particulars is laid on the Table of the House [Placed in Library See No LT-10167/76].

### Companies Registered in Jammu and Kashmir, Punjab, Haryana and Himachal Pradesh

856 PROF NARAIN CHAND PARASHAR Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of companies registered under the Company Law in the States of Jammu and Kashmir, Punjab, Haryana and Himachal Pradesh during the Calendar Year 1975; and

(b) the comparative figures for the year 1974 in these States?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): (a) and (b). The number of companies limited by shares registered under the Companies Act, 1956 in the States of